306

1	2	3	4
Gujarat	847.698	Haryana	569.880
Karnataka	501.306	Himachal Pradesh	215.758
Kerala	398.159	Maharashtra	1202.898
Madhya Pradesh	932.728	NCT of Delhi	281.665
Orissa	599.481	Pondicherry	40.697
Rajasthan	584.254	Punjab	<b>579</b> .603
Uttar Pradesh	1656.800	Tamil Nadu	307.622
		West Bengal	<b>45</b> 0.310
Total	5945.274		4365.977

[Translation]

### Defence Depot at Shahjehanpur (U.P.)

5774.SHRI RAMMURTI SINGH VERMA: Will the Minister of DEFENCE be pleased to state:

- (a) whether a Depot of Defence Ministry at Shahjebanpur (U.P.) is not functioning for the last so many years;
- (b) if so, the reasons therefor and steps being takenby the Government to utilise it;
- (c) whether the Government are intending to sell out this precious land; and
  - (d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b) Yes, Sir. The Reserve Supply Depot at Shahjehanpur ceased to be functional in 1985 and this Depot Complex was handed over to the Ordnance Clothing Factory, Shahjehanpur for its expansion as it was not required by the Army for the Depot at that point of time.

- (c) No, Sir.
- (d) Does not arise in view of (c) above.

#### [English]

# implementation of Three Language Formula

# 5775. SHRIMATI KETAKI DEVI SINGH : SHRI PANKAJ CHOUDHARY :

Will the Minister of HUMAN RESOURCE DEVELOP-

MENT be pleased to state :

- (a) whether there is any proposal to implement three language formula in the schools in Delhi;
  - (b) If so, the details thereof; and
- (c) the academic session from which this formula is proposed to be implemented ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

- (b) It has been decided by the Government of Delhi that Three languages shall be taught upto X class. The students may give examination in all the three languages. Only marks of two languages will be considered at the X class Board Examination. An Action Plan is being drawn up.
- (c) This Formula is proposed to be implemented with effect from the current academic session from 1st July, 1997.

## Use of Armed Forces for Civilian Work

5776.COL. RAO RAM SINGH : SHRI DHARMABHIKSHAM :

Will the Minister of DEFENCE be pleased to state:

- (a) whether armed forces are deployed for civilian works very frequently; and
- (b) if so, the details of such deployments during each of the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b) The Defence forces are at times called upon to assist the civil administration for maintenance of law and order and internal security, maintenance of essential services, providing rescue and relief in natural calamities etc. A statement containing State-wise details of assistance provided during last three years under different categories is attached. In addition, the Army is deployed on counter-insurgency duties in J&K and in the North-East region.

Some Defence forces personnel also work with civil departments/organisations on deputation or on secondment basis.